Title: Introduction of the Appropriation (Railways) Bill, 2005. (Bill Passed)

13.38 hrs

APPROPRIATATION (RAILWAYS) BILL, *2005

रेल मंत्री (श्री लालू प्र्साद) : महोद्य, श्री आर वेलु की ओर ्से, मैं प्रस्ता्व करता हूं कि रेलों के प्रयोजनार्थ वित्तीय ्वी 2004-2005 की ्सेवाओं के लिए भारत की ्संचित निधि में ्से कतिप्य और राशियों के ्संदा्य और विनियोग को प्राधिकृत करने वाले विध्यक को पुर:्स्थापित करने की अनुमति दी जाए।

MR. SPEAKER: The question is

:"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways

. "The motion was adopted

.श्री लालू प्रसाद : महोद्य, मैं विध्यक पुरःस्थापित करता हूं।

**

MR. SPEAKER: The hon. Minister may move for consideration of the Bill.

श्री लालू प्रसाद : महोद्य, मैं प्रस्ता्व करता हूं :

" कि रेलों के प्र्योजनार्थ वित्तीय ्व्रा 2004-2005 की ्सेवाओं के लिए भारत की ्संचित निधि में ्से कतिप्य और राशियों के ्संदा्य और विनियोग को प्राधिकृत करने वाले विधेयक पर विचार किया जाए।"

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2004-2005 for the purposes of Railways, be taken into consideration."

The motion was adopted.

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- ** Introduced with the Recommendation of the President
- MR. SPEAKER: Now, the House will take up clause by clause consideration of the Bill.
- The question is: "That clauses 2 and 3 stand part of the Bill.
- "The motion was adopted. Clauses 2 and 3 were added to the Bill. The Schedule was added to the Bill. Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. SPEAKER: The hon. Minister may now move that the Bill the passed.

श्री लालू प्रसाद : अध्यक्ष महोद्य, मैं प्रस्ता्व करता हूं:

• "कि विध्यक पारित किया जा्ये।"

MR. SPEAKER: The question is:

- "That the Bill be passed
- "The motion was adopted

MR. SPEAKER: Now, the House stands adjourned to meet at 2.10 p.m.

13.40 hrs.

The Lok Sabha then adjourned till ten minutespast Fourteen of the Clock.
